

14.09 hrs.

Title: Motion for elections to Committee on Public Undertakings, Committee on Public Accounts, Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, I beg to move:

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Shri Rajiv Pratap Rudy ceased to be a member of the Committee on his appointment as Minister."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Shri Rajiv Pratap Rudy ceased to be a member of the Committee on his appointment as Minister."

The motion was adopted.

श्री नारायण दत्त तिवारी (नैनीताल) : अध्यक्ष जी, मैं प्रस्ताव करता हूँ:

" कि इस सभा के सदस्य सर्वश्री विजय गोगल और अन्नासाहेब एम.के.पाटील की मंत्री के रूप में नियुक्ति होने के कारण उनके लोक लेखा समिति का सदस्य न रहने पर उनके स्थान पर लोक सभा के प्रक्रिया तथा कार्य संचालन नियमों के नियम 309 के उपनियम (1) द्वारा अपेक्षित रीति से नियम 254 के उपनियम (3) के अन्तर्गत समिति के कार्यकाल की शो अवधि के लिए समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्यों का निर्वाचन करें।"

MR. SPEAKER: The question is:

"That the Members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, two Members from among themselves to serve as members of the Committee on Public Accounts for the unexpired portion of the term of the Committee *vice* Sarva Shri Vijay goel and Annasaheb M.K. Patil ceased to be members of the Committee on their appointment as Ministers."

The motion was adopted.

SHRI RATILAL KALIDAS VARMA (DHANDHUKA): Sir, I beg to move:

"That the Members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, two Members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Sarva Shri Kariya Munda and Ashok Pradhan ceased to be members of the Committee on their appointment as Ministers."

MR. SPEAKER: The question is:

"That the Members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner

required by sub-rule (1) of Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, two Members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Sarva Shri Kariya Munda and Ashok Pradhan ceased to be members of the Committee on their appointment as Ministers."

The motion was adopted.
